

CWP-17940-2022

MUKADAR LAL AND ORS. VS STATE OF PUNJAB AND OTHERS

Present: Mr. Bipan Ghai, Senior Advocate with
Mr. Deepanshu Mehta, Advocate
for the petitioners.

Ms. Anu Pal, Senior DAG, Punjab.

Learned counsel for the State, on instructions from Dr. Jai Inder Singh, SDM, Jalandhar-1, submits that within two weeks, the proceedings will be initiated to conduct the oath ceremony to the elected members.

List on 22.09.2022.

24.08.2022
Divyanshi



(RITU BAHRI)
JUDGE

(NIDHI GUPTA)
JUDGE

सत्यमेव जयते

